

राजस्थान-सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक: स.19(1)न्याय/2014

जयपुर, दिनांक 03/6/14

आदेश

नारकोटिक्स ड्रग्स एण्ड साईकोट्रोपिक सब्सटेन्स एक्ट, 1985 की धारा 36(2) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए माननीय राजस्थान उच्च न्यायालय के परामर्श से राज्य सरकार निम्नांकित अधिकारी को निम्नानुसार विशिष्ट न्यायाधीश, एन.डी.पी.एस. केसेज कोर्ट के पद पर एतद्वारा नियुक्त/पदस्थापित करती है:-

NAME OF OFFICER	PRESENT POST	PROPOSED PLACE OF POSTING
SAR/A SHRI/M/3.		
1	2	3
DEVENDRA JOSHI	JUDGE, FAMILY COURT No.2, JAIPUR	SPL JUDGE, N.D.P.S. CASES COURT No.1, CHITTORGARH

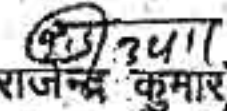
राज्यपाल महोदया की आज्ञा से


(प्रकाश गुप्ता)

प्रमुख शासन सचिव

प्रतिनिधि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. प्रमुख सचिव, माननीय मुख्यमंत्री महोदया, राजस्थान सरकार, जयपुर।
2. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर के पत्र क्रमांक 7770 दिनांक 17.05.2014 के क्रम में।
4. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर।
5. संबंधित अधिकारियों की निजी पत्रावली।
6. रक्षित पत्रावली।


(राजेंद्र कुमार) 3/6/14
उप शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.B2(v)1/2014/8623

Date : 04.06.2014

Copy forwarded to the following for information and necessary action :-

1. The Registrar General/Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. **Shri Devendra Joshi, Judge, Family Court No.2, Jaipur.**
6. **Spl. Judge, NDPS Cases Court No.1, Chittorgarh.**
7. The Director, Rajasthan State Judicial Academy, Jodhpur.
8. The Concerned District & Sessions Judges, Chittorgarh & Jaipur Metropolitan / Courts/Treasury Officers.
9. RJS-Estt. Section/Confidential Section/ Statistics Section/ General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side.


REGISTRAR GENERAL